

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1845  
ANSWERED ON:04.12.2014  
CONSTRUCTION OF ROADS IN BORDER AREAS  
Sonker Smt. Neelam

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has received any proposal from Ministry of Defence to transfer allocation of Business of Road Construction in Border State of India under Central Government Scheme to Ministry of Defence;
- (b) if so, the details thereof and the status thereof; and (
- (c) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN )

(a) to (c) : Yes, Madam. Ministry of Road Transport & Highways received a draft note for Committee of Secretaries (COS) from Ministry of Defence for complete transfer of Border Road Development Board (BRDB) to the Ministry of Defence for comments/No objection of the Ministry of Road Transport and Highways. The draft COS note was considered by the Ministry and it was decided with the approval of Honble Minister (RTH& Shipping) that Ministry of Road Transport & Highways has no objection for bringing Border Road Development Board under its complete control (administratively and budgetary ) or otherwise under the control of Ministry of Defence.